

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
STARRED QUESTION NO. 60
TO BE ANSWERED ON DECEMBER 19, 2017
HOUSING FOR EWS FAMILIES

No. 60* SHRI BADRUDDIN AJMAL:
DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has decided to construct houses for the Economically Weaker Sections (EWS) in urban areas including Assam under the Prime Minister Awas Yojana (PMAY);
- (b) if so, the details thereof along with the funds sanctioned and the number of housing units constructed under the Yojana during each of the last three years and the current year, State/UT-wise including Assam;
- (c) whether various States have asked for financial assistance from Housing and Urban Development Corporation for construction of houses for EWS during the above period; and
- (d) if so, the details thereof and the action taken thereon along with the time by which the pending proposals, if any, are likely to be finalised?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO THE LOK SABHA STARRED QUESTION NO. 60* DUE FOR 19.12.2017 REGARDING HOUSING FOR EWS FAMILIES.

(a): Yes, Madam. Government is providing houses for the Economically Weaker Sections (EWS) in urban areas in all States/UTs including Assam under Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} since 17th June, 2015.

(b): The State/UT-wise details of funds sanctioned and the number of houses constructed under the Pradhan Mantri Awas Yojana (Urban) during each of the last three years and the current year is at Annexure-I.

(c) & (d): Yes. The year-wise and State-wise details of loan assistance sanctioned by Housing and Urban Development Corporation (HUDCO) to meet State/ULB share for projects under PMAY (U) during the last three years and current year 2017-18 (30.11.2017) are at Annexure-II. Further, it may be seen that HUDCO has sanctioned loan of Rs. 4710.17 crore for 4,02,694 EWS houses under PMAY(U) and Rs. 7292.99 crore for 10,84,200 houses in EWS category in projects other than PMAY(U).

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Referred to Lok Sabha Starred Question No. 60 (20th Position) for answer on 19.12.2017

States / UT wise details of funds sanctioned, Released, houses sanctioned and constructed including subsumed projects of RAY during each of last three years under PMAY(U)

Sr. No.	State	Funds Sanctioned (Rs. In cr.)				Funds Released (Rs. In cr.)				Houses Sanctioned (Nos)				Houses Constructed (Nos)			
		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
1	A&N Island (UT)	-	-	-	9.14	-	-	-	-	-	-	-	609	-	-	-	-
2	Andhra Pradesh	-	2,898.16	4.45	5,202.79	6.77	335.90	235.56	461.51	-	193,198	232	346,675	-	51	1,473	20,270
3	Arunachal Pradesh	-	-	1.05	24.96	14.86	-	28.90	0.36	-	-	70	1,664	-	-	-	15
4	Assam	-	0.04	365.30	675.47	-	0.04	13.85	147.08	-	2	24,353	44,991	-	2	13	148
5	Bihar	-	453.43	701.95	551.33	114.51	7.30	287.32	186.05	-	30,226	46,791	36,724	-	355	2,095	895
6	Chandigarh (UT)	-	0.04	0.07	0.57	-	0.04	0.07	0.57	-	2	3	29	-	2	3	29
7	Chhattisgarh	-	191.64	247.97	437.51	14.31	77.61	60.32	79.99	-	12,820	16,963	31,126	-	956	693	1,164
8	D&N Haveli (UT)	-	0.02	13.21	32.28	-	0.02	1.57	8.85	-	1	858	2,059	-	1	55	203
9	Daman & Diu (UT)	-	-	0.79	6.35	-	-	0.07	1.45	-	-	51	409	-	-	3	33
10	Delhi (UT)	-	1.26	2.38	22.47	-	1.26	2.38	22.47	-	79	164	1,019	-	79	164	1,019
11	Goa	-	0.02	0.20	0.88	-	0.02	0.20	0.88	-	1	10	43	-	1	10	43
12	Gujarat	247.72	885.63	690.67	658.13	142.87	122.78	608.77	480.58	21,640	68,902	45,380	36,617	184	4,873	22,900	26,517
13	Haryana	-	1.86	15.43	375.72	18.10	1.86	8.60	12.40	-	94	979	24,889	-	503	459	784
14	Himachal Pradesh	-	16.27	52.56	0.57	-	0.12	11.50	16.50	-	1,085	3,505	35	-	8	13	170
15	Jammu & Kashmir	-	-	88.25	48.53	-	-	2.49	8.82	-	-	5,880	3,260	-	62	26	99
16	Jharkhand	-	116.26	793.32	895.53	60.25	50.17	193.55	150.83	-	7,750	52,886	59,704	-	320	2,352	24,636
17	Karnataka	-	250.48	1,603.62	1,122.64	141.82	2.65	195.93	160.60	-	16,662	106,810	74,248	704	3,064	10,638	19,039
18	Kerala	1.33	0.78	385.16	658.66	11.49	1.26	56.54	112.62	66	42	26,187	43,755	83	49	267	1,469
19	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	94.19	649.93	2,368.00	2,251.93	113.32	121.26	417.69	809.09	3,002	43,741	157,853	149,086	-	348	3,036	24,478
21	Maharashtra	-	30.88	1,885.29	671.32	-	30.88	482.12	350.06	-	1,534	124,555	37,129	-	1,534	5,453	15,712
22	Manipur	-	-	146.25	250.64	-	-	23.40	136.36	-	-	9,748	16,714	-	-	23	118
23	Meghalaya	-	0.02	0.80	11.00	-	0.02	0.52	4.67	-	2	52	726	-	2	20	23
24	Mizoram	-	154.43	0.18	51.90	-	12.67	0.18	2.85	-	10,302	15	3,455	-	54	15	185
25	Nagaland	-	-	187.59	0.07	16.23	-	60.56	8.57	-	-	12,506	3	-	-	456	6
26	Orissa	65.26	143.29	390.11	460.90	77.08	33.36	111.00	24.75	2,118	11,575	26,045	31,176	-	184	1,288	830
27	Puducherry (UT)	-	0.13	57.86	29.49	-	0.13	4.46	19.08	-	7	3,855	1,964	-	7	7	19
28	Punjab	-	0.83	599.19	12.96	3.78	0.83	66.21	12.96	-	43	42,641	631	-	43	146	1,003
29	Rajasthan	-	187.94	47.60	208.76	87.57	42.68	105.39	46.54	-	12,657	3,303	13,534	1,268	1,922	3,458	5,626
30	Sikkim	-	-	0.02	7.73	-	-	0.02	0.25	-	-	1	515	-	-	1	-
31	TamilNadu	33.28	517.29	2,831.85	2,474.93	54.35	55.88	634.60	903.91	1,262	34,490	188,588	164,701	-	1,893	5,396	25,441
32	Telangana	-	1,209.06	19.66	1,606.52	48.13	263.61	142.70	35.80	-	80,576	1,218	106,878	-	95	452	1,099
33	Tripura	77.92	0.08	643.60	494.27	29.97	0.08	287.51	113.97	3,005	4	42,906	32,942	-	4	161	7,275
34	Uttar Pradesh	82.12	4.79	167.33	2,329.86	65.41	4.79	77.88	258.10	3,251	280	11,020	154,586	267	1,812	2,035	3,117
35	Uttarakhand	101.96	41.56	30.30	68.09	65.35	0.21	29.58	16.90	2,491	2,770	2,010	4,383	-	264	504	1,051
36	West Bengal	-	1,125.60	1,034.14	24.67	6.81	91.25	446.48	354.79	-	75,009	68,888	1,207	-	218	3,370	20,578
Total		703.77	8,881.73	15,376.18	21,678.54	1,092.96	1,258.68	4,597.91	4,950.21	36,835	603,854	1,026,326	1,427,486	2,506	18,706	66,985	203,094

Note : In addition to above 1,05,013 houses, sanctioned under subsumed scheme of RAY prior March 2014, are also being funded under PMAY(Urban)

REFERRED TO LOK SABHA STARRED QUESTION NO. 60* DUE FOR
19.12.2017 REGARDING FINANCIAL ASSISTANCE BY HUDCO FOR
CONSTRUCTION OF EWS HOUSES

Category	2014-15	2015-16	2016-17	2017-18 (till 30.11.2017)
Under PMAY (Urban)				
No. of units	-	-	2,02,694	2,00,000
Loan amount (Rs in crore)	-	-	2,710.17	2000.00
All other schemes (Other than PMAY-Urban) both in rural and urban areas				
No. of units	73,886	2,13,395	53,425	10,84,200
Loan amount (Rs in crore)	956.78	1726.27	268.99	7,292.99
Total sanctions for EWS category				
No. of units	73,886	2,13,395	2,56,119	12,84,200
Loan amount (Rs in crore)	956.78	1726.27	2,979.16	9,292.99